ITEM NO.9 Court 5 (Video Conferencing)

SECTION XVII-A

SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

Miscellaneous Application No.672/2021 in C.A. No. 2818/2020

RAJESH AGGARWAL & ORS.

Petitioner(s)

VERSUS

M/S PURVANCHAL CONSTRUCTION WORKS PVT. LTD. & ORS. Respondent(s)

(FOR ADMISSION and IA No.45360/2021-APPROPRIATE ORDERS/DIRECTIONS and IA No.56507/2021-APPROPRIATE ORDERS/DIRECTIONS)

Date: 19-07-2021 This application was called on for hearing today.

CORAM:

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

HON'BLE MR. JUSTICE M.R. SHAH

For Petitioner(s) Dr. Rajiv Nanda, AOR

For Respondent(s) Mr Tushar Bakshi, AOR

(R-6/applicant) Ms. Sadhana Sandhu, Adv.

Ms. Sangeeta, Adv.

(R-5/applicant) Mr. Vikas Singh, Sr. Adv.

Mr. Vinay Kumar Garg, Sr. Adv.

Dr. Abhishek Atrey, AOR

Mr. Neeraj Kumar Sharma, Adv.

Mr. Umesh Babu Chaurasia, Adv.

Mr. Arun Kumar Mishra, Adv.

Mr. Shailendra Tiwari, Adv.

Ms. Ambika Atrey, Adv.

Ms. Priyanka Sharma, Adv.

Mr. Vikas Singh, Sr. Adv.

Mr. Sunil Kumar Verma, AOR

Mr. Mithilesh Kumar Singh, Adv

Mr. C.P. Rajwar, Adv.

Mr. Pramod Kumar, Adv.

Ms. Mukta Sharma, Adv.

Mr. Shailendra Tiwari, Adv.

Mr. D.M. Sinha, Adv.

Dr. Farrukh Khan, Adv.

Mr. Ejaz Maqbool, AOR

Ms. Akriti Chaubey, Adv.

Ms. Anusuya Sadhu, Adv.

Ms. Pallavi Pratap, Adv

M/S. Pratap And Co., AOR

Mr. Dhruv Dewan, Adv.

Mr. Rohan Batra, AOR

Ms. Chandni Ghatak, Adv.

Mr. Dhruv Sethi, Adv.

Ms. Shashi Kiran, in-person

Ms. Sadhana Sandhu, Adv.

Mr K.K.Ahuja, Adv.

Mr Tabrez, Adv.

Mr Mohd.Usman Siddiqui, Adv.

Mr.D.K.Batra, Adv.

Mr.Rajesh Tyagi, Adv.

Mr R.K.Rathore, Adv.

Ms.Sangeeta, Adv.

UPON hearing the counsel the Court made the following O R D E R

1 In order to enable the Court to bring a quietus to the dispute which arises in the context of the work of repair and restoration which is to be carried out to the building owned by the Supreme Court Bar Association Multi-State Co-operative Group Housing Society, it would be appropriate if the views of the General Body of the members of the Society are ascertained at a meeting convened with a week's notice. The meeting shall be held to ascertain the views of the members, as explained below. In order to facilitate the holding of a meeting in a streamlined and orderly manner, we request Hon'ble Ms Justice Gita Mittal, former Chief Justice of the High Court of Jammu and Kashmir and former Judge of the High Court of Delhi to accept to be the Chairperson of the meeting of the members of the General Body of the Supreme Towers Apartment Owners Association (STAOA). The meeting shall be held at 5 pm on Saturday, 31 July 2021. The Chairperson of the meeting is requested to verify which of the following two options is acceptable to the members on the agency through which the work of repair and restoration should be carried out, namely:

(i) under the supervision of Delhi Technical University as a Project

Management Consultant; or

(ii) under the supervision of IIT Delhi with WAPCOS Ltd as a consultant.

The Chairperson of the meeting is requested to forward her report after ascertaining the views of the General Body in a sealed cover to be handed over to the President of the Supreme Court Bar Association. The Chairperson would be at liberty to determine as to whether the meeting should be conducted on a virtual platform or in the physical mode having regard to the exigencies of the situation.

The list of members of the meeting of the General Body shall be handed over to the Chairperson on or before 23 July 2021.

The Secretary of the Supreme Court Bar Association shall circulate the Court for circulating the notice of the meeting by email and through circular to the General Body of STAOA.

The Chairperson is at liberty to determine the fees and expenses payable to her which shall presently be borne by STAOA.

Ms Shashi Kiran appearing in-person and Mr Vinay Kumar Garg, learned Senior Counsel appearing for the Society have stated before the Court that they would supply all necessary documents, as required by the Chairperson.

8 List the Miscellaneous Application on 3 August 2021.

(SANJAY KUMAR-I) AR-CUM-PS (SAROJ KUMARI GAUR) COURT MASTER